

THE DEPUTY MINISTER IN THE  
MINISTRY OF RAILWAYS (SHRI AJAY  
SINGH): (a) Yes, Sir.

(b) Examined but not found justified.

**Pending power Projects of Maharashtra**

2082. PROF. RAM GANESH KAPSE:  
Will the Minister of ENERGY be pleased to  
state the various power projects submitted  
by the Maharashtra State Electricity Board

for clearance and since when they have  
been pending and the reasons for delay in  
clearance of the same?

THE MINISTER OF STEEL AND MINES  
AND MINISTER OF LAW AND JUSTICE  
(SHRI DINESH GOSWAMI): The following  
power projects received from Maharashtra  
State Electricity Board are pending for techno-  
economic clearance of the Central Electric-  
ity Authority (CEA):

## STATEMENT

Sl. No.	Name of the Project	Capacity (MW)	Date of receipt	Remarks
1	2	3	4	5
1.	Konal (H) (Revised)	2 x 5 = 10	10/82 (I) 6/89 (II)	CEA Comments on the design/cost estimates hydel civil design, irrigation, civil cost aspects were sent to the State and replies thereto are awaited from the Project Authorities. Certain clarifications regarding cost apportionment have been sought from State Authorities which are awaited. Environment and forest clearance for the project is also awaited.
2.	Parli 'C' (T)	2 x 210 = 420	10/84 (I) 3/86 (II)	Coal linkage and environmental clearance are awaited.
3.	Dabhol GT Combined Cycle (T)	4 x 120 (GT) + 2 x 140 (ST) = 760	3/89	Fuel linkage, environmental clearance from Centre and State, water availability and clearance from the National Airport Authority are awaited.
4.	Uran CCGT Extn. near Rawas/Mandwa Stage-I	2 x 130 (GT) + 1 x 150 (ST) = 410	6/90	The scheme is not presently included in the 8th or 9th Plans. It is presently under examination in CEA.